

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 343
TO BE ANSWERED ON 04TH FEBRUARY, 2025

DETAILS OF FARMERS APPLIED FOR PM-KISAN SAMMAN NIDHI SCHEME

343. DR. BYREDDY SHABARI:

Will the Minister of Agriculture and Farmers Welfare कृषि एवं किसान कल्याण मंत्री be pleased to state:

(a) the total number of farmers who applied for the PM-Kisan Samman Nidhi scheme during the last five years (2019–2024), State and district-wise, particularly for Andhra Pradesh;

(b) the number of applications approved and rejected during the same period along with the reasons for rejection;

(c) the total number of cases processed under the "transfer of land on succession" clause and the average time taken for their approval in the past five years, State and district-wise particularly for Andhra Pradesh; and

(d) whether the Government proposes to revise the eligibility criteria or address grievances of farmers who applied post-2019 and have not received benefits and if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण राज्य मंत्री (SHRI RAMNATH THAKUR)

(a) to (d): The PM-KISAN scheme is a central sector scheme launched in February 2019 by the Hon'ble Prime Minister to supplement the financial needs of land-holding farmers. Under the scheme, a financial benefit of Rs 6,000/- per year is transferred in three equal instalments, into the Aadhaar seeded bank accounts of farmers through Direct Benefit Transfer (DBT) mode.

As per guidelines of the PM-Kisan Scheme, the farmers who have cultivable land before or as on 01/02/2019 as per land records of concerned States/UTs are eligible for getting benefit of the Scheme subject to some exclusion criteria. However, this cut-off date is not applicable when transfer of ownership of cultivable land takes place on account of succession due to death.

As per operational guidelines of the Scheme, States/UTs are mandated to identify and verify the eligible beneficiaries under the scheme and upload the details of eligible farmers on PM-Kisan Portal. A farmer-centric digital infrastructure has ensured the benefits of the scheme reach all the farmers across the country without involvement of any intermediaries. To ensure that the benefits of the scheme are transferred only to the intended farmers, the details of the farmers are verified through the digital public goods available such as Aadhaar, PFMS, Income Tax etc. Further, to improve the transparency in the benefit disbursement process, land seeding, Aadhaar seeding with bank account and e-KYC were made mandatory in the scheme.

Maintaining absolute transparency in registering and verifying beneficiaries, the Government of India has disbursed over Rs 3.46 lakh Cr. in 18 installments since inception. During the release of 18th Installment of PM-Kisan Scheme, in Andhra Pradesh over Rs. 836.36 Cr. have been transferred to more than 41.22 lakh beneficiaries.

The registration of farmers in the Scheme is an ongoing process. Farmers can self-register themselves online through PM-Kisan Portal. All such applications are approved by the concerned States/UTs after due verification. In the cases, where the required documents/details are not provided by the applicant, the application is liable to be rejected by the State/UT Governments. Once it is approved by the State/UTs, benefit is processed immediately by the Department and the same is released in the subsequent instalment.

PM-KISAN Scheme has a robust grievance redressal mechanism. There is a dedicated grievance module on the PM-KISAN Portal for raising grievances by the farmers. Apart from the PM-KISAN grievance module, farmers can also register their grievances through Centralized Public Grievance Redress And Monitoring System (CPGRAMS) Portal. These grievances are addressed by the State/District level officials in a time bound manner. In order to resolve the queries and grievance of the farmers, the Ministry has also developed a voice-based PM-Kisan AI Chatbot (Kisan e-Mitra). This Chatbot provide quick, accurate and clear responses to farmers' queries round the clock in their native language, making the system accessible and user friendly.
